

# United Nations Nations Unies

HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

REFERENCE: SCA/2/11 (26)

**[COPY – ORIGINAL WILL BE  
FORWARDED TO PERMANENT  
MISSIONS TO THE UNITED  
NATIONS IN NEW YORK]**

The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **17 October 2011**, the entry specified below was **deleted** from the Al-Qaida Sanctions List. The entry was deleted after the Committee concluded its consideration of the de-listing request submitted by this individual through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Report of the Ombudsperson on this de-listing request. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

## **Removed from section A. Individuals associated with Al-Qaida**

**QI.A.25.01. Name:** 1: SHAFIQ 2: BEN MOHAMED 3: BEN MOHAMED 4: AL-AYADI

**Name (original script):** شفيق بن محمد بن محمد العيادي

**Title:** na **Designation:** na **DOB:** 21 Jan. 1963 **POB:** Sfax, Tunisia **Good quality a.k.a.:** a) Bin Muhammad, Ayadi Chafiq b) Ayadi Chafik, Ben Muhammad c) Aiadi, Ben Muhammad d) Aiady, Ben Muhammad e) Ayadi Shafiq Ben Mohamed f) Ben Mohamed, Ayadi Chafiq g) Chafiq Ayadi h) Chafik Ayadi i) Ayadi Chafiq j) Ayadi Chafik k) Ajadi Chafik **Low quality a.k.a.:** Abou El Baraa **Nationality:** Tunisian **Passport no.:** Tunisian passport number E 423362 issued in Islamabad, issued on 15 May 1988, expired on 14 May 1993 **National identification no.:** 1292931 **Address:** Dublin, Ireland, (residence as at Aug. 2009) **Listed on:** 17 Oct. 2001 (amended on 10 Apr. 2003, 23 Jan. 2004, 26 Nov. 2004, 20 Dec. 2005, 25 Jul. 2006, 31 Jul. 2006, 16 Sep. 2008, 24 Mar. 2009, 25 Jan. 2010, 12 Jul. 2010) **Other information:** Father's name is Mohamed, Mother's name is Medina Abid. Associated with Al-Haramain Islamic Foundation (QE.A.71.02.). Tunisian authorities issued an arrest warrant for him on 19 Feb. 1994. Sentenced in absentia by a Military Tribunal of Tunis, Tunisia, to 10 years of imprisonment in 1995. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009. List entry also amended on: 16 Dec. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-first update of the List in 2011.

17 October 2011